GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1888
ANSWERED ON:06.12.2005
CENTRAL SCHOOLS AND NAVODAYA VIDYALAYAS
Khaire Shri Chandrakant Bhaurao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has constituted Expert Committees to improve the management and working of Central Schools and Navodaya Vidyalayas in the country;
- (b) if so, the details thereof alongwith the composition of such committees;
- (c) whether these committees submitted their reports to the Government;
- (d) if so, the salient features thereof and the action taken thereon; and
- (e) if not, the time by which these committees are likely to submit their reports?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

- (a) Yes, Sir.
- (b) A Committee under the Chairmanship of Shri J. C. Pant and comprising Shri P. R. Chauhan, Shri J. Veeraraghavan, Mrs Shayama Chona, Dr J. D. Johnson, Shri R. G. Patil and Shri K. S. Sarma was constituted in December, 2001 to review the Management structure and operating mechanism of Kendriya Vidyalaya Sangathan.
- A Committee under the Chairmanship of Shri Y.N. Chaturvedi and comprising Prof. B. P. Khandelwal, Dr. Asif Khan, Dr. Smriti Swarup, Prof. Nandu Ram and Shri K.S. Sarma was constituted in June, 2001 to review the Management structure and operating mechanism of Navodaya Vidyalaya Samiti.
- (c) Yes, Sir.
- (d) (i) The summary of recommendations of the Pant Committee is given in

Annexure-I. KVS has already implemented several of these recommendations in various forms.

(ii) The summary of recommendations of the Y. N. Chaturvedi Committee

and action taken thereon by NVS is given in Annexure-II.

(e) Does not arise.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO.1888 REGARDING CENTRAL SCHOOLS AND NAVODAYA VIDYALAYAS PUT DOWN FOR 06TH DECEMBER 2005

SUMMARYO F RECOMMENDATIONS OF THE REVIEW COMMITTEE SET U P FOR REVIEW OF THE MANAGEMENT STRUCTURE AND OPERATING MECHANISM OF KVS [PANT COMMITTEE REPORT]

I. REVIEW OF ADMISSION POLICY AND NEED FOR EXPANSION

a) 10% of new admissions to be made on merit basis each year in Class II onwards

For admission in Class XI, the provision of minimum 80% marks to be relaxed to 75% for students coming from other schools if number of such students is less

- b)
- (i) Sale of registration forms and registration should be commenced from 1st December to 31st January.
- (ii) Last date of receipt of the forms should be 31st January.

- (iii) Display of admission list by 15th February
- (iv) Admission upto 1st March
- (v) Last date for fresh admission-31st July
- (vi) In exceptional cases the Chairman, VMC may permit admission before the half yearly examination

C)

- (i) Children of ex-servicemen with less than 15 years of service to be kept in category II
- (ii) The children of employees of Central Autonomous Bodies to be kept in separate block for admission on paid seat basis.

II STRUCTURAL CHANGES IN SANGATHAN: WHETHER IT SHOULD CONTINUE TO GROW WITH EXISTING STRUCTURE OR SOME STRUCTURAL CHANGES LIKE CONSTITUTION OF REGIONAL STRUCTURES MAY BE MADE

- a) Creation of additional regions to ensure 28-30 Kendriya Vidyalayas under one region
- b) Creation of 05 Notional Zones with each having 06 Regions for the purpose of recruitment of staff, their posting and transfers etc.
- c) The post of Education Officer and Principal of a Kendriya Vidyalaya to be made interchangeable.
- d) Grading of each Kendriya Vidyalaya to be done for different fields of activities. The duties of Education Officers and the Vice-Principal of the Kendriya Vidyalaya need to be specified in order to make them more accountable for the performance of a Kendriya Vidyalaya.
- e) Each Kendriya Vidyalaya to evolve a local objective keeping local, cultural and environmental concerns in its view besides 04 broad objectives of KVS
- f) Inter-linking of KVS [HQ] and Regional Offices through computers.

III REVIEW OF THE EXISTING RECRUITMENT AND TRANSFER POLICY OF TEACHING AND NON-TEACHING STAFF OF KVS

- a) With the introduction of the proposed Notional Zonal reorganization, the process of seeking options and preferences from the staff of KVS to be initiated.
- b) KVS (HQ) will make recruitment for each Zone according to the vacancies available. The selection of TGT level to be made for recruiting them purely on the basis of their performance as PRT and for promotion to PGT, a proficiency test to be made compulsory.
- c) The notional zonal system to be made effective only for the TGT level for transfer and initial posting purposes whereas at the level of PGT and above, the existing All India character of staff to be maintained. A staff member requesting for a change of zone to loose his/her seniority on the request of being granted
- d) The existing transfer policy to be retained. Its application, however, to be made on a Notional Zonal basis for the PRTs and TGTs only.
- e) Executive Committee of the KV may recruit teachers on contractual basis even without B. Ed. qualification in remote areas.
- f) Spouse working in KVS to move together as far as possible.
- g) Posting at PGT level on direct recruitment or on promotion to be done outside the zone where he/she is working. All other teachers on promotion to TGTs or HM to be posted outside their present station within the zone where they are working.

III NEED FOR PROPER ADMIX OF THE EXAMINATION-ORIENTED EDUCATION WITH ALL-ROUND DEVELOPMENT OF CHILDREN AND SUGGESTIONS FOR CHANGES.

Class-wise quiz or elocution or other forms of self-expression should be organized once every month.

Academic inspections should be revitalized by making them more comprehensive, educative and result oriented.

There should be a single report card for each student for class I to V, VI to VIII, IX to X, and XI to XII. The achievement of good teachers both in academics and extra-curricular activities should be suitably recognized.

The annual results of the Board classes alone should not be the criteria for determining the performance of the Principal and teachers. The results of other classes specially VI, IX & XI should also be analyzed by the Eos at the Regional Office level.

Improvement in language learning and expression.

Introduction of half- an hour Shramdan for all students and teachers everyday at the closing time of the school.. Social awareness of students to be awakened.

Teachers should overstay for an hour every school day to plan the teaching programme of the next day with particular reference to the learning needs of the slow-learners

V PROMOTION OF SPORTS, YOGA & PHYSICAL EDUCATION, AND LANGUAGE LEARNING

The school should have proper infrastructure for creating appropriate ambience to hold Yoga classes. Special budgetary provision should be made for development of infrastructural facilities for sports and yoga. All the students should compulsorily participate in all sports activity and they should be graded according to their competence.

Mass PT should be revived in all Kendriya Vidyalayas. Physical well being and posture etc of the students should be looked after properly by the PETs and Yoga Instructors.

VI ANY OTHER MATTER RELATING TO EITHER ACADEMIC OR MANAGEMENT REFORM

Vice-Principal or the Asst Supdt of the Vidyalaya can act as Bursar-cum-caretaker in each Kendriya Vidyalaya to assist the Principal in routine administrative matters, to enable him to get adequate involvement in academic matters.

A standard work execution contract form to be developed by KVS (HQ) to facilitate maintenance and repair of works.

Authority to engage vocational staff should be delegated to the Chairman, VMC

Subject-wise workshops for teachers to be organized at the regional level to improve their teaching skills.

A professional approach to make the teacher accountable for the development of the child needs to be evolved.

The system of supervised studies to improve the performance of low achievers needs to be strengthened beyond schools hours.

Vocationalization of school education. The nomenclature of vocational courses should be changed to professional or foundation courses in class XI.

Counseling of parents regarding the potential of their wards needs to start from Class VI onwards.

Affiliation of Kendriya Vidyalayas in states with examination boards other than CBSE.